

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.06.2023

ORDER NO. 98 of 2023


Hon'ble President is pleased to partially modify the roster order no. 76 of 2023 for CESTAT, New Delhi on 28.06.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 28.06.2023	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical).	ST/Misc/50313/2023-DB in ST/53668/2018 in the matter of CCE & CGST - Indore vs. Carry Fast Agency

Note:

1. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Delhi/P.A. to
Registrar/Deputy/Assistant/Registrar, CESTAT, New Delhi/Bar Association/O/o Chief
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar